

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) Not yet, Sir.

(b) Does not arise.

(c) and (d). The Committee was set up in April, 1986 to draw up an integrated development programme for petro-chemical industry in a period of six months. The Committee is currently engaged in preparation of its report.

Loss in Public Sector Units

1696. SHRI I. RAMA RAI : Will the Minister of INDUSTRY be pleased to state :

(a) the steps Government propose to take to improve the working of the public sector units ; and

(b) the number of public sector units declared as sick units during the last year and their accumulated losses ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K.K. TEWARY) : (a) The steps taken by the Government to improve the performance of the public enterprises improve *inter-alia*, regular monitoring of performance ; up-gradation of technology ; modernisation of Plant and Equipment wherever considered necessary ; diversification of products ; provision of balancing facilities ; emphasis on training and retraining of personnel ; encouraging labour participation in management and improvement of productivity and efficiency thereby facilitating cost reduction and cost control etc.

(b) No public sector units have been declared sick during the last year.

Disposal of cases under Family Courts Act

1697. SHRI SHANTARAM NAIK : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether his Ministry had made assessment of the functioning of the

Family Courts established under the Family Courts Act, 1984 ;

(b) the number of cases filed and disposed of under the Act, State and Union Territory-wise ; and

(c) whether any further categories of cases than the ones included under the Act are sought to be added ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) As on 30.6.86, 1524 cases have been filed at the only family court set up at Jaipur and out of which 590 have since been disposed of.

(c) No, such proposal is under consideration of the Government.

Consumption/Demand of Petroleum Products in Eastern Region

1698. SHRI AMAL DATTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the consumption/demand of various petroleum products in the Eastern Region, with State-wise and item-wise break-up ;

(b) to what extent the actual demand exceeds the supply due to non-availability of any of the items, State-wise ; and

(c) the sources from which the supplies are made to the various States of the region, refinery-wise break-up and figures of imports if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) The consumption of major petroleum products in the Eastern Region during the years 1984-85 and 1985-86 State-wise/product-wise is given in the Statement I below.